

F.No. J-11017/13/2016-Judl.

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 04th May, 2016

ORDER

The President is pleased to engage the following advocates as Government Counsel in various panels for conducting Central Government litigation before Delhi High Court/District Court in Delhi as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Delhi High Court Senior Panel Counsel			
Sr. No.	Name	Address & Mobile number	Enrl. No.
1.	Ms. Anju Gupta	DU-33, Pitampura (Near Income Tax Colony), Delhi-110034. Mob. 9654169406.	D/668/1991
Delhi High Court Government Pleader/Panel Counsel			
2.	Nikhil Goel	43, Lawyers Chambers, Supreme Court of India, New Delhi-110001. Ph. 9810133254	D/1150/2003
3.	Anil Dabas	H.No. 99, Village-Rasulpur, P.O.- Rani Khera, Delhi-81. Ph.9953877332	Not provided
4.	Ashwani Kumar Choudhary,	B-16/G-2, Dilshad Garden, Delhi-95. Ph. 9810073395.	D/66/94

5.	Mahendra Bhardwaj,	528/2A, Street No. 5, Vishwas Nagar, Shahdara, Delhi-92. Ph. 9899393940	D/1172/1999
Distt. & Sessions Court Delhi (Tis Hazari) Sr. Panel Counsel			
6.	Atul Bhardwaj,	702, Surya Kanishka Tower, Plot No. 26, Sec-4, Vaishali Ghaziabad(UP). Ph. 9868807913	D/985/95

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.

3. Hindi version of this order will follow.

G. S. Yadav
L.S. 16
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, Delhi High Court, New Delhi.
3. The District Judge, District & Sessions Court (Tis Hazari).
4. The Incharge Litigation (High Court) Section, High Court, New Delhi.
5. The Incharge Litigation (Lower Court) Section, Tis Hazari Court, Delhi.
6. Sh. Sanjay Jain, Ld. ASG, 488 New Chambers Block, Delhi High Court, New Delhi-110003.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.
11. Cash (LA) Section with regard to retainership fee to CGSC.

B. S. Sharma
(B. S. Sharma)
Superintendent (Legal)